

ITEM NO.5

COURT NO.5  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SECTION II-B

Petition(s) for Special Leave to Appeal (CrI.) No(s). 5329-5331/2020

(Arising out of impugned final judgment and order dated 27-10-2020 in WPCRL No. 1182/2020 27-10-2020 in WPCRL No. 1187/2020 27-10-2020 in WPCRL No. 1285/2020 passed by the High Court Of Uttarakhand At Nainital)

TRIVENDRA SINGH RAWAT

Petitioner(s)

VERSUS

UMESH KUMAR SHARMA &amp; ORS.

Respondent(s)

IA No. 110487/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT &  
IA No. 110491/2020 - EXEMPTION FROM FILING O.T.

WITH

SLP(CrI) No. 5373-5375/2020 (II-B)  
IA No. 159155/2022 - APPLICATION FOR PERMISSION  
IA No. 159157/2022 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6054-6056/2020 (II-B)  
(FOR ADMISSION and I.R. and IA No.123205/2020-EXEMPTION FROM FILING C/C  
OF THE IMPUGNED JUDGMENT and IA No.123206/2020-EXEMPTION FROM FILING  
O.T.)

Date : 22-11-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Parties:

Mr. A.N.S. Nadkarni, Sr. Adv.  
Mr. Divyam Agarwal, AOR  
Mr. Pranav Tanwar, Adv.  
Ms. Harshita Sharma, Adv.

Mr. Sidharth Luthra, Sr. Adv.  
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Mr. Aditya Singla, Adv.  
Mr. Adhishwar Suri, Adv.  
Mr. Kaustubh Seth, Adv.  
Mr. Ayush Kaushik, Adv.

Mr. Kaushal Pati Gautam, AAG  
Ms. Vanshaja Shukla, AOR  
Mr. Abhinav, Adv.  
Snehpreet, Adv.  
Mr. Mayank, Adv.  
Mr. Akshay Tiwari, Adv.

Mr. Kaushal Pati Gautam, AAG  
Mr. Namita Choudhary, AOR  
Mr. Abhinav, Adv.  
Snehpreet, Adv.  
Mr. Mayank, Adv.  
Mr. Akshay Tiwari, Adv.

Mr. Kapil Sibal, Sr. Adv.  
Mr. Ankur Chawla, Adv.  
Mr. Jayant Mohan, AOR  
Ms. Adya Shree Dutta, Adv.  
Mr. Karan Kumar Gogna, Adv.  
Mr. Akshay Sahni, Adv.

Mr. Pavan Kumar, AOR  
Mr. Rajesh Kumar, Adv.  
Ms. Neelam, Adv.

Mr. Arunabh Chowdhury, Sr. Adv.  
Ms. Pallavi Langar, AOR

Mr. Kaushal Gautam, AAG  
Ms. Namita Choudhary, AOR  
Mr. Vikas Negi, Adv.  
Ms. Srishti Choudhary, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 04.01.2023.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR